

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 4382/2018

This the 20th day of November, 2019

Hon'ble Ms. Aradhana Johri, Member(A)

1. Sh. Khima Nand, Group 'C'
Age about 58 years
S/o Late Shri Parma Nand
Working as Material Assistant
O/o Central Ordnance Depot, Delhi Cantt-10.
R/o H. No.B-31, Sitapuri Part-II, P.O. Palam, P.S. Dabri
(South West Delhi), New Delhi - 45.
2. Sh. Kishan Lal, Group 'C'
Aged about 52 years
S/o Late Shri Nathu Ram
Working as UDC
O/o Central Ordnance Depot, Delhi Cantt-10
R/o H. No.143, R-3/A-2, Mohan Garden, New Delhi -45.
3. Shri Kunwar Singh, Group 'C'
Aged about 55 years
S/o Late Shri Guggan, Working as UDC
O/o Central Ordnance Depot, Delhi Cantt-10
R/o H. No.77, Vill. -Bindapur, Near Govt, Primary School, Uttam
Nagar, New Delhi -59.

... Applicants

(By Advocate :Mr. A.K. Bhakt)

Versus

Union of India & Others through

1. The Secretary
Government of India
Ministry of Defence, South Block, New Delhi - 110 001.
2. Dy. CDA
Office of DCDA (COD), Delhi Cantt -110 010.
3. The Commandant
Central Ordinance Depot, Delhi Cantt.-110 010.
4. The Senior Account Officer
O/o the DCDA, COD, Delhi Cantt. -110 010.

...Respondents

(By Advocate :Mr. Manjeet Singh Reen)

ORDER (ORAL)**Ms. Aradhana Johri:**

This matter pertains to LTC claim of the applicants. Both the counsel admit that the applicants have been paid the LTC claim, hence this OA has become infructuous. In view of the same, OA is dismissed as having become infructuous. No costs.

**(Aradhana Johri)
Member (A)***'anjali'*